

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:129
ANSWERED ON:19.11.2009
DISINVESTMENT IN SAIL
Meinya Dr. Thokchom

Will the Minister of STEEL be pleased to state:

- (a) whether 15 per cent of the stake in Steel Authority of India Ltd.(SAIL) is going to be disinvested;
- (b) if so, the details thereof; alongwith the justification for selling the shares of navaratna SAIL;
- (c) whether the Government has approved the proposal; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI VIRBHADRA SINGH)

(a)to(d): A proposal for raising additional equity by SAIL to the extent of 10% of the paid up capital and disinvestment of a portion of Government of India's holding in SAIL upto 10% of paid up capital in two equal tranches is under consideration of the Government. No final decision has been taken till date. The funds raised from the proposed issue of fresh equity is primarily intended to be utilized for meeting part of the capital expenditure on the modernization and expansion plans of SAIL.